

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 216
(IB)-723(ND)2020

IA-218/2023, IA-1225/2023

IN THE MATTER OF:

Barkha Agarwal

... **Applicant/Petitioner**

Versus

Kunal Structural Developers & Industries ...
Private Limited

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Abhishek Kumar for SRA, Adv. Nilotpal Shyam, for Applicant/RP in IA No. 218/2023 and 1225/2023

ORDER

IA-218/2023, IA-1225/2023: List on 18.10.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)